

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1203 OF 2024

IN THE MATTER OF:

News Item titled “Notified Aravali Forest Portio sold for mining ” appearing in the Times Of India datted15.09.2024

MEMO OF PARTIES (As per order dated 01.10.2024)

News Item titled “Notified Aravali Forest Portio sold for mining ” appearing in the Times Of India datted15.09.2024

VERSUS

- 1. Inspector General of Forest, Ministry of Environment, Forest and Climate Change**
Prithvi Wing. III Floor, Indira Paryavaran Bhawan, Jor Bagh, New Delhi-110003
Phone No: 011-20819233
Email Id: Ramesh.pandey@nic.in (Respondent No. 1)
- 2. Principal Chief Conservator of Forests (PCCF), Haryana**
Principal Chief Conservator of Forests, Haryana Forest Department, Paryavaran Bhawan, Sector 6, Panchkula-134109, Haryana, India
Phone: +91-172-2562154
Email: pccf-haryana@hry.nic.in (Respondent No. 2)
- 3. Haryana State Pollution Control Board (HSPCB), Through its Member Secretary**
Haryana State Pollution Control Board, C-11, Sector 6, Panchkula - 134109, Haryana, India
Phone: +91-172-2562171/2562172
Email: member-secretary-hspcb@hry.nic.in (Respondent No. 3)
- 4. Central Pollution Control Board (CPCB), Through its Member Secretary**
Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032, India
Phone: +91-11-22300029
Email: mccb.cpcb.gov.in (Respondent No. 4)
- 5. District Magistrate (DM), Mahendergarh**
Office of the District Magistrate, District Administrative Complex, Mahendergarh-123029, Haryana, India
Phone: +91-1274-222253
Email: dm-mahendergarh@hry.nic.in (Respondent No. 5)